

ITEM NO.11

REGISTRAR COURT. 2

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PRADIP Y. LADEKAR

Civil Appeal No(s). 3662/2024

KRISHNA KUMAR SINGH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 22-04-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Dhananjay Garg, AOR

For Respondent(s)

Mr. Rajeev Kumar Dubey, Adv.

Mr. Ashiwan Mishra, Adv.

Mr. Kamendra Mishra, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete.

Being complete matter, process the same for listing before the
Hon'ble Court, as per rules.

PRADIP Y. LADEKAR
Registrar